

S.No.39

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-04-2024 AT 10:30 AM**

CP(IB) No. 03/9/HDB/2024
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Mr. N.V. Krishniah

...Petitioner

AND

M/s. Ratna Infrastructure Projects Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Bobilli Srinivas for Respondent present.

Learned Counsel for the petitioner present.

Counter filed. Copy served. At request for filing rejoinder, two weeks' time granted. For hearing, matter adjourned to 10.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)